

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 816
TO BE ANSWERED ON 23RD JULY, 2021**

CHANGE IN VACCINE POLICY

**816. SHRI ASADUDDIN OWAISI:
SHRIMATI MALA ROY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has changed allocation and vaccination of COVID vaccine policy from time to time, if so, the details thereof and the reasons therefor;
- (b) the criteria formulated for the distribution of vaccine to States and private hospitals;
- (c) the number of citizens so far vaccinated with first and both doses separately, State/UT-wise;
- (d) whether India in the first instance exported vaccine without assessing the impact of second wave and need of vaccine in the country, if so, the details thereof and the reasons therefor;
- (e) the total doses of foreign vaccine so far received on purchase or as donation so far and the timeline fixed by the Government to vaccinate all the eligible people in the country; and
- (f) the reasons for not identifying journalists as frontline workers and giving them priority for COVID vaccination?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a): Under the National COVID Vaccination Program, from 16th January to 30th April 2021, 100% of vaccine doses were procured by Government of India and provided free of cost to State Governments.

From 1st May to 20th June 2021, “The Liberalized Pricing and Accelerated National COVID-19 Vaccination Strategy” was brought in effect in order to incentivize production by vaccine manufacturers and encourage new COVID-19 vaccines. Under this strategy, States/UTs and private hospitals were allowed to procure COVID-19 vaccine directly from manufacturers. Government of India procured 50% of monthly vaccine production by the domestic manufacturers, the State Government and private hospitals procured remaining 50% doses. The quantity of doses available for State/UT and private hospitals was worked out on State-wise population of 18 to 44 years on pro-rata basis.

The “Revised Guidelines for Implementation of National COVID Vaccination Program” were issued on 8th June 2021, to be effective from 21st June 2021 under which Government of India is procuring 75% of the COVID-19 vaccines produced in the country and providing it free of cost to States/UTs. The States/UTs, in turn, will administer the vaccines free of cost to all citizens as per priority. The domestic vaccine manufacturers have the option to provide 25% of their monthly vaccine production directly to private hospitals.

The Guidelines were reviewed and revised keeping in view the experiences gained from 1st May 2021 and the repeated requests received from States.

(b): Vaccine doses provided free of cost by Government of India are allocated to States/UTs based on criteria such as pro-rata target population, the progress of vaccination in the State/UT and vaccine wastage.

(c): The number of citizens vaccinated with first and second dose of COVID-19 vaccines, State/UT-wise, is placed at Annexure.

(d): Government of India has secured COVID-19 vaccines for the eligible beneficiaries as per the availability of vaccines in the country. The export quantity comprised vaccines committed under international agreements by the domestic manufacturer to COVAX and its individual commitments to other countries/organizations and vaccines supplied through “Vaccine Maitri” initiative.

(e): As on date, no foreign COVID-19 vaccine has been purchased or received as donation by Government of India. In view of the dynamic and evolving nature of COVID-19 pandemic, no fixed timelines at present can be indicated for the completion of vaccination drive, however, it is expected that all beneficiaries aged 18 years and above will be vaccinated by December 2021.

(f): The COVID-19 vaccination is guided by National Expert Group on Vaccine Administration for COVID-19 (NEGVAC) on the basis of concurrent scientific evidence. The prioritization for vaccination has been done with an aim to protect the pandemic response and health system and to have maximum impact on reduction of disease & deaths due to COVID-19. This was later followed by age-based prioritization, which is considered equitable and which has also been the practice globally.

Annexure

Number of citizens vaccinated with first and second dose of COVID-19 vaccines, State/UT-wise

(as of 20th July 2021)

S. No.	State/UT	1 st dose	2 nd dose
1	A & N Islands	1,81,725	79,542
2	Andhra Pradesh	1,45,59,253	42,38,908
3	Arunachal Pradesh	6,35,285	1,41,833
4	Assam	73,82,885	15,57,222
5	Bihar	1,81,16,037	32,27,229
6	Chandigarh	5,49,385	1,43,843
7	Chhattisgarh	90,06,605	20,93,764
8	Dadra & Nagar Haveli	2,89,431	31,816
9	Daman & Diu	2,25,343	35,733
10	Delhi	71,58,176	22,25,291
11	Goa	9,85,642	2,16,947
12	Gujarat	2,28,50,251	69,02,088
13	Haryana	86,33,560	20,62,920
14	Himachal Pradesh	35,42,306	10,65,433
15	Jammu & Kashmir	45,86,665	10,36,891
16	Jharkhand	68,49,074	15,00,637
17	Karnataka	2,21,88,552	54,08,325
18	Kerala	1,21,57,109	49,01,973
19	Ladakh	1,85,146	62,381
20	Lakshadweep	49,064	13,282
21	Madhya Pradesh	2,15,52,669	41,27,473
22	Maharashtra	3,06,36,740	92,75,340
23	Manipur	9,47,072	1,10,389
24	Meghalaya	7,88,294	1,26,750
25	Mizoram	6,14,394	1,37,962
26	Nagaland	5,60,660	1,18,686
27	Odisha	1,13,30,737	32,42,484
28	Puducherry	5,23,893	1,30,293
29	Punjab	72,59,314	15,58,644
30	Rajasthan	2,32,95,731	57,09,586
31	Sikkim	4,65,924	1,36,777
32	Tamil Nadu	1,62,14,280	35,36,983
33	Telangana	1,09,41,218	25,12,879
34	Tripura	21,53,732	7,02,134
35	Uttar Pradesh	3,43,94,183	66,57,551
36	Uttarakhand	40,88,707	12,10,234
37	West Bengal	1,87,51,077	76,74,598
38	Miscellaneous	17,42,664	15,38,797
	INDIA	32,63,92,783	8,54,53,618